

Statement

S. No.	Name of the Company	Year of commencement of production
1.	Geep Industrial Syndicate Ltd.	1968
2.	Indo National Limited :	
	Nellore Unit (A.P.)	1973
	Tada Unit (A.P.)	1980
3.	Lakhanpal National Limited, Baroda	1973
4.	Punjab Anand Batteries Ltd., Mohali	1974
5.	Toshiba Anand Batteries Ltd., Cochin	1972
6.	Union Carbide India Limited	
	(a) Calcutta Unit	1924
	(b) Madras Unit	1952
	(c) Hyderabad Unit	1967
7.	J. K. Batteries Limited	1975
8.	Estrella Batteries Limited	The unit has been in existence since Industries (Development and Regulation) Act, 1951 came into force.

Ban on Import of second hand paper plants machinery

7657. SHRI PRATAP BHANU SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) what are the facilities and concessions given by Government for paper industries, specially for mini-paper plants;

(b) whether recently Government have banned the import of second hand paper plant machinery; and

(c) if so, in the light of this decision what other facilities Government are thinking to allow for entrepreneurs coming up in this line?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a). Government had taken the following steps

for increasing the production of paper:—

- (i) Promoting the setting up of paper mills based on secondary raw materials which does not involve foreign exchange expenditure has been deliberated.
- (ii) The import of pulp has been liberalized.
- (iii) The import duty on waste paper used for paper making has been waived.
- (iv) Excise rebates have been allowed to small paper mills for the use of unconventional raw materials.
- (v) Special incentives have been offered for the utilisation of bagasse for paper making.

(b). Having regard to the stage of development and capacity of the indigenous paper machinery building industry, it has been decided to discontinue the scheme of allowing import of second hand paper plants upto a capacity of 30 tonnes per day.

(c). The indigenous paper machinery building industry is in a position to offer plant and equipment covering almost the entire range of requirements of the paper industry.

Manufacture of Diesel Engine fitted Premier Padmani Cars

7658. SHRI PRATAP BHANU SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any proposal from Premier Automobiles Limited, Bombay for the manufacture of diesel engine fitted Premier Padmini cars;

(b) if so, the details thereof; and

(c) Government's reaction to it?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). M/s. Premier Automobiles Ltd., Bombay have sought permission to manufacture diesel cars upto 25 per cent of their production.

(c). The question of dieselisation of passenger cars is under examination having regard to the availability of diesel and petrol vis-a-vis demand and the techno-economic and technological aspects of switch over to diesel.

Defects in Ambassador Cars

7659. SHRI PRATAP BHANU SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the fact that the design dies of Ambassador cars are mostly worn out or damaged and due to that reason the fitting and workmanship of cars manufactured by Hindustan Motors Ltd. are very poor now a-days;

(b) what are the reasons for not changing the model and design of ambassador car for last 10 years;

(c) whether Government have drawn attention of the company towards these defects and poor workmanship; and

(d) whether Government have issued instructions for quality control of Ambassador cars?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). The press tool dies of the Ambassador car have been used for a number of years. M/s. Hindustan Motors propose to introduce a new model for which they have been permitted import of technical drawings, designs and documentations and of complete sets of press tool dies.

(d). Yes, Sir.

Prisons for Women Prisoners

7660. SHRI SUDHIR GIRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of prisons, if any existing separately for the women prisoners in India;

(b) the names of states in which such prisoners exist; and

(c) the measures taken to correct the women criminals?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). Andhra Pradesh, Maharashtra, Punjab, Tamil Nadu and Uttar Pradesh each have a separate prison for women prisoners.

(c). Increased attention is generally being paid by State Governments to provide correctional facilities such as education and vocational training in different trades and crafts like tailoring, weaving, embroidery and tap-making in these jails. In some jails, religious and moral lectures are con-